

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

**LOK SABHA
UNSTARRED QUESTION NO. 1538**

TO BE ANSWERED ON WEDNESDAY, THE 19.12.2018

Influence on Working of SC Judges

†1538. SHRIMATI VEENA DEVI:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether it is true that there is reported news regarding influencing the working of honorable judges of Supreme Court of the country by putting undue pressure on them;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has acted upon to curb this illegal activity; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P. CHAUDHARY)**

(a) to (d): The Judiciary is an independent organ under the Indian Constitution. The Government is committed to the independence of Judiciary and does not intervene in its functioning.
